NATIONAL COMPANY LAW TRIBUNAL · SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANT	HA PADMANABHA SWAMY, MEMB	ER-JUDICIAL
APPLICATION NUMBER	:	,
PETITION NUMBER	: TCP/180/2016	:
NAME OF THE PETITIONER(S)	: A.K. Mansoor	
NAME OF THE RESPONDENT(S) others	: M/s Indo – Asian News Channel Pr	ivate Limited & 3
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
B. Sarathbabu F. A.M. Bridlanun	Counted For	Potione. Bos
AR. RAMAN ACHAN	Course hor R. 7	B B_
) Sai vila	Counse hor R7	E. N.

ORDER

Counsel for petitioner present. Counsel for R1 to R3 and counsel for R7 are present. Counsel for petitioner prayed time for filing amended petition. Time extended at request. Put up on 23.10.2017 at 10.30 A.M.

> - Sol -K Anantha Padmanabha Swamy Member (Judicial)

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